

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 648
TO BE ANSWERED ON 06th FEBRUARY, 2024

BENEFICIARIES OF PM-KISAN FROM UTTAR PRADESH

648. SHRI ASHOK KUMAR RAWAT:

Will the Minister of Agriculture and Farmers Welfare कृषि एवं किसान कल्याण मंत्री be pleased to state:

(a) whether the Government has started Pradhan Mantri Kisan Samman Nidhi (PM-KISAN) and if so, the details thereof; and

(b) whether the farmers of Uttar Pradesh particularly Misrikh Parliamentary Constituency have also been benefitted from the said scheme and if so, the details thereof as on date?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI ARJUN MUNDA)

(a) The PM-KISAN scheme is a central sector scheme launched in February 2019 by the Hon'ble Prime Minister to supplement the financial needs of land-holding farmers. Under this scheme, the financial benefit of Rs 6,000/- per year in three equal instalments every four months is transferred into the bank accounts of farmers' families across the country through Direct Benefit Transfer (DBT) mode. The PM-KISAN scheme is one of the largest DBT Schemes of the World.

A farmer-centric digital infrastructure has ensured the benefits of the scheme reach all the farmers across the country without any involvement of the intermediaries. Maintaining absolute transparency in registering and verifying beneficiaries, the Government of India has so far disbursed over Rs. 2.81 lakh Cr to more than 11 Cr farmers in 15 instalments.

(b) The number of beneficiaries and amount disbursed to the farmers of the adjoining districts of Misrikh Parliamentary Constituency who received the benefits of the 15th instalment of the PM-KISAN are as under:

Sr. No.	District	No. of Beneficiaries	Amount Disbursed (in Rs. Cr.)
1	HARDOI	7,33,958	1,860.21
2	KANPUR NAGAR	2,64,827	684.30
3	SITAPUR	6,84,946	1,679.69